

CP-66/2004

21/12/2004 - 29.

Applicant by Shri D.V. Gargal.
Respondents by Shri S.C. Dhawan.

Shri Dhawan submitted a
Copy of letter dated 8/11/2004
addressed to ~~the~~ by the DRM(P)
BSL to Shri S.C. Dhawan
informing therein that against
the order of Hon. High Court, an
Special Leave Petition bearing
No. SLP (C) No. 10323/2004.

In view of above, case is
adjourned to 22/2/2005.

(Muzaffar Hussain)
M(J)

(A.K. Agarwal)
N.C.

slp.

22/12/04

Recd 14/12/04
22/12/05